THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRIE. AHAMMED): (a) and (b) The details of new line surveys in Rajasthan included in the railway budget 2009-10 are as under:

- 1. Didwana-Ringus new BG line via Khatu Shyamji-Survey Completed.
- 2. Bilara-Bar new line
- 3. Ratlam-Banswara-Dungarpur new line
- 4. Ajmer-Sawaimadhopur via Tonk new line
- 5. Churu-Nauhar via Taranagar new line

The surveys are proposed to be completed in about one year.

Train accidents

1794. SHRI T.K. RANGARAJAN: Will the Minister of RAILWAYS be pleased to state:

- (a) the details of rail accidents took place in the country during the last one year;
- (b) the number of casualties in each of these accidents;
- (c) whether enquiries have been done to ascertain the reasons for the accidents, accident-wise; and
 - (d) the details of the reports of the enquiries and action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRIE. AHAMMED): (a) and (b) During the year 2008-09, 177 consequential train accidents took place on Indian Railways. Category-wise number of consequential train accidents during 2008-09 and casualties involved therein are as under:

Type of Consequential Accident	No. of Accidents (2008-09)	Killed (2008-09)	Injured (2008-09)
Collision	13	09	54
Derailments	85	10	141
Manned Level Crossing Accidents	07	18	54
Unmanned Level Crossing Accidents	62	129	143
Fire in Trains	03	31	11
Miscellaneous	07	12	40
TOTAL	177	209	443

(c) and (d) Out of a total of 177 consequential train accidents during the year 2008-09, 24 were inquired into by the Commission of Railway Safety, an independent organization under the Ministry of Civil Aviation, and the balance 153 were inquired by the Departmental Committees. Each inquiry establishes the cause and the responsibility. Recommendations/findings of the Commission of Railway Safety and the Departmental Committees are examined by the concerned Departments of Indian Railways for compliance if feasible, and disciplinary action is taken against the defaulting staff. On the basis of inquiries finalized during the year 2008-09, major penalty has been awarded to 61 and minor penalty has been awarded to 171 defaulting staff.

'Duronto train' reaching destinations before time

1795. SHRIMATI RENUBALA PRADHAN: SHRI MANGALA KISAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the recently introduced Duronto trains are reaching destinations before schedule;
 - (b) if so, how they are making it possible; and
 - (c) whether these trains are running as per schedule at the cost of other trains?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRIE. AHAMMED): (a) and (b) Duronto trains are superfast, non-stop run through trains. While framing the time table, normally some recovery time is allowed between major junctions to offset delays on account of unforeseen contingencies. When delay on run is less than the recovery time permitted in the Time Table, the trains arrive at the junction stations before schedule. As Duronto trains are scheduled to run non-stop, from end-to end, the time gained while traversing several junctions en-route gets accumulated and sometimes results in Duronto trains arriving destinations before schedule.

(c) No, Sir.

Completion of Anand Vihar railway station

1796. SHRI MOHAMMED ADEEB: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Anand Vihar railway station in Delhi is nearing completion;
- (b) if so, what would be the capacity of this station; and
- (c) the advantages that would accrue from this station?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) Yes, Sir.

- (b) Railway Station includes station building, three high level platforms and other maintenance facilities.
- (c) In view of ever increasing passenger traffic, a modern railway terminal has been developed at the periphery of national capital region to de-congest New Delhi, Delhi, Hazrat